

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-212**

Appeal No. - 397/252/ND/2020

**IN THE MATTER OF:**

KMQ Engineering & Tools Private Limited

....Applicant

**Vs.**

Union of India Ministry of Corporate Affairs through ROC

.....Respondent

**SECTION**

U/s 252

Order delivered on 19.11.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Naresh Kumar

For the Respondent

: Ms. Mitika, ARoC and Mr. Pratayaksh for IT Deptt.

**ORDER**

Mr. Pratayaksh for IT Deptt. and Ms. Mitika ARoC have appeared and seek 10 days time to file the reply/report. Let the same be filed within 10 days from today after serving advance copy of the same to the Ld. Opposite Counsel. No further adjournment will be granted on any ground. List the case on 03.12.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**